National Company Law Tribunal

Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

NAME OF THE COMPANY: Sonjec V AJWWAL V/S Om Laleshwar Colonism PV F. U.J.

SECTION OF THE COMPANIES ACT/1 & B CODE: 425 of the Companies Act, 2013

SI. NO. Name Designation Representation Signature

1. RAJNISH SINHA Adv Applicant/Politions Applicant/Poli

CP NO.3/ALD/2017

Parties are represented by their respective counsel. The reply of respondent no.3 (Syndicate Bank) in the present matter is received. Petitioner are granted liberty to file to counter affidavit/rejoinder, if any, to the same.

The matter be listed on 15th December, 2017.

Dated:23.11.2017

Typed by: MD. Zaid (Stenographer) H.P. Chaturvedi, Michie